

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

O R D E R

Imphal, the 10th May, 2018

No.HCM/Misc./89-Estt(V) / 9733 In strict adherence to the Judgment of the Hon'ble Supreme Court of India passed in Criminal Appeal Nos. 1375-1376 of 2013, the Hon'ble High Court of Manipur has been pleased to issue the following directions to the Subordinate Courts under the jurisdiction of the High Court of Manipur:-

1. In all pending cases where stay against proceedings of a civil or criminal trial is operating, the same will come to an end on **expiry of six months** w.e.f 28th March, 2018 unless in an exceptional case by a speaking order such stay is extended. In cases where stay is granted in future, the same will end on expiry of six months from the date of such order unless similar extension is granted by a speaking order.
2. Wherever original record has been summoned by an Appellate/Revisional Court, photocopy/scanned copy of the same may be kept for its reference and original returned to the trial Courts forthwith.
3. If the trial Court record is summoned, the trial courts may send photocopy/scanned copy of the record and retain the original so that the proceedings are not held up. In cases where specifically original record is required by holding that photocopy will not serve the purpose, the appellate/revisional court may call for the record only for perusal and the same be returned while keeping a photocopy/scanned copy of the same.

By Orders etc.,



(R.K. Memcha Devi)
REGISTRAR (Judl)

HIGH COURT OF MANIPUR

No.HCM/Misc./89-Estt(V) / 9734-46
Copy to:

Imphal, the 10th May, 2018

1. All the District & Sessions Judge,.....
for kind information & circulation to all the Courts of their jurisdiction.
2. The Presiding Officer, Revenue/Claims Tribunal.
3. The Registrar (Vigilance)/(Admn), High Court of Manipur.
4. The Director of Prosecution.
5. The President, High Court Bar Association of Manipur.
6. The President, All Manipur Bar Association.
7. The Deputy Registrar (Judl), High Court of Manipur.
8. The Principal Private Secretry to Hon'ble Acting Chief Justice, High Court of Manipur
9. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
10. The P.S to Registrar General, High Court of Manipur.
11. The P.S to Registrar (Judl), High Court of Manipur.
12. All the Suptt, High Court of Manipur.
13. The Guard File/Concerned File.



REGISTRAR (Judl)

HIGH COURT OF MANIPUR